

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**PRINCIPAL BENCH**

**COMPANY APPEAL (AT) No.205/2020**

**In the matter of:**

Shri Shyam Haribhau Sapkal & Ors

Appellant

Vs

The New Akot Cotton Ginning & Pressing Co Ltd & Ors Respondent

**Present:**

Mr Ashutosh Gupta, Mr Samrat Nigam, Mr Gaurav Rana, Advocates for Appellant.

Mr. Hrishikesh Chitaley, Advocate for Respondent.

**ORDER**  
**(Virtual Mode)**

**15.02.2021**- Learned counsel for the appellant seeks two weeks' time to file rejoinder. He is allowed to do the same. Learned counsel for the Respondent is permitted to file the physical copy of the reply affidavit within a week. Let the matter be fixed on **5<sup>th</sup> March, 2021**.

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Kanthi Narahari)**  
**Member (Technical)**

**Bm/kam**